

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (S-W)
DWARKA DISTRICT COURTS

ORDER

In supersession of earlier order No. 569-604/RTI/DWK/2011 dated 15.01.2011, Sh. Tilak Raj Bhatia, Sr. P.A. is hereby designated as Record Officer, District Courts, Dwarka under the provision of RTI Act, 2005, with immediate effect.



(Manoj Jain)

Principal District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.

21478, 493
No. /RTI/DWK/2022

Dated: 12/8/22

Copy forwarded for information to :-

1. The Ld. Principal District & Sessions Judge (HQ), THC, Delhi.
2. The Ld. Principal District & Sessions Judges, Delhi, New Delhi.
3. All the PIOs, of District Court Complexes, Delhi, New Delhi.
4. The Sr. A.O.(J)/Branch Incharges, District Courts, Dwarka.
5. Reader/PS to the undersigned.
6. The Branch Incharge, Computer Branch to upload the said order on the website.
7. The Branch Incharge, R&I for Layers.
8. Web-Site Committee (English-Hindi), Tis Hazari Courts, New Delhi.



Principal District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.

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